

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-III (Special Bench)**

**Item No.301**

IA-4524/2021 IA-3385/2020

In

IB-432(ND)/2019

**IN THE MATTER OF:**

Mr. Arun Kumar Sinha

**Vs.**

M/s. Three C Homes Pvt. Ltd.

**.... APPLICANT/PETITIONER**

**.... RESPONDENT**

**SECTION**

**U/s 7 IBC code 2016**

**Order delivered on 10.01.2023**

**CORAM:**

**SHRI K.K SINGH**

**MEMBER (TECHNICAL)**

**SHRI BACHU VENKAT BALARAM DAS**

**MEMBER (JUDICIAL)**

**PRESENT:**

For the Applicant

: Mr. Abir Roy, Mr. Vivek Pandey, Ms. Sukanya Viswanathan, Mr. Aman Shankar, Advocates for Resolution Applicant

For the RP

: Mr. Rishabh Jain, Advocate for RP

For the YEIDA

: Mr. Krishnendu Dutta, Sr. Advocate with Mr. Pranav Tanwar and Md. Aman Sheikh

**ORDER**

List the matter before the Regular Bench on **06.02.2023**.

Sd/-

**(K.K SINGH)**  
**MEMBER (TECHNICAL)**

Sd/-

**(BACHU VENKAT BALARAM DAS)**  
**MEMBER (JUDICIAL)**